

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. No 33/KB/2015

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07<sup>th</sup> December 2017, 10.30 A.M**

Name of the Company		Rabindra Nath Ghosh & Ors.-Versus-Jaytarama Cold Storage Pvt.Ltd & Ors		
Under Section		397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date	

1. Arif Ali
2. Shammali Mitra
3. Sayantani Das Advocate

Petitioner

Dec  
2/12/17

1. RETO BROTO KUMAR MITRA Advocate
2. S BARUA
3. A.L CHATTERJEE

Per

As no. 23

1. JISHNU CHOWDHURY, Adv
2. RATITA SABAN BISHWAL, Adv
3. KULDIP MALLICK Adv
4. RATUL DAS, Adv

R-1

Adv  
7/12/17

Adv  
7.12.17

**ORDER**

Ld. Counsel for the petitioners and the respondent nos.  
1 and 23 are present.



Ld. Counsel for the respondents has not filed supplementary affidavit in compliance of our order dated 01/12/2017. He is directed to file supplementary affidavit within 2 days from today with a copy in advance to the opposite party.

List on 03/01/2018.

sd

(Jinan K.R.)  
Member (J)

sd

(V.P.Singh)  
Member (J)